CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

OA NO. 954/2002 MA NO. 726/2003 MA NO. 727/2003

This the 1th day of April, 2003

HON BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Pyari Devi W/o Late Shri D.N.S.Yadav, R/o A-2/240, L.I.G. Flats, Pashchim Vihar, New Delhi-110063.

(By Advocate: Sh. Mahesh Srivastava)

Versus

- 1. Union of India
 Through its Secretary,
 Ministry of Agriculture,
 Shastri Bhawan,
 Rajendra Prasad Road,
 New Delhi-110001.
- 2. Delhi Milk Scheme, Through its General Manager, West Patel Nagar, New Delhi-110008.
- 3. Dy. General Manager (Admn.), West Patel Nagar, New Delhi-110008.

(By Advocate: Sh. S.M.Arif)

OROBER (OFAL)

By Sh. Kuldip Singh, Member (J)

Since application for bringing LRs on record has been filed belatedly, the same is rejected. OA stands abated. File be consigned to record room.

(KULDIP SINGM)
Member (J)

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